

“.....अतः राज्य के विश्वविद्यालयों में 11.07.2009 से यू०जी०सी० रेगुलेशन 2009 के लागू होने की अवधि में पी-एच०डी० उपाधि हेतु पंजीकृत एवं तदोपरान्त पी-एच०डी० उपाधि प्राप्त अभ्यर्थी भी उपर क्रमांक (क) से (ड) में वर्णित 5 शर्तों को पूरा करने एवं तत्संबंधी विश्वविद्यालय के कुलसचिव अथवा संकायाध्यक्ष (शैक्षणिक कार्य) द्वारा इसके सत्यापन किये जाने की स्थिति में उन्हें नेट/स्लेट/सेट की अर्हता की अपेक्षा से छूट प्रदान की जाएगी।

In the below described line of (e) in proviso of para 3.3.2 of Statues "...hence the applicants who have registered and obtained Ph.D Degree from the Universities in Bihar during the period of 11.07.2009 till the date of Implementation of UGC Regulation, 2009 in the Universities of Bihar shall be exempted from the requirement of NET/SLET/ SET for recruitment if they have been awarded Ph.D Degree in compliance with the above 5 conditions mentioned from A to E and certificate regarding fulfilment of conditions has been issued by the Registrar/Dean (Academic Affairs) of that University." may be read as hereunder:-

"...hence the applicants who have **registered for Ph.D** Degree from the Universities in Bihar during the period of 11.07.2009 till the date of Implementation of UGC Regulation, 2009 in the Universities of Bihar and **subsequently obtained Ph.D** Degree shall be exempted from the requirement of NET/SLET/SET for recruitment if they have been awarded Ph.D Degree in compliance with the above 5 conditions mentioned from A to E and certificate regarding fulfilment of conditions has been issued by the Registrar/Dean (Academic Affairs) of that University. "

The Notification issued earlier vide this secretariat notification no. BSU (Statute)-25/2014-1472 / GS (1) dated 10-08-2020 may be treated as amended to that extent.

**By the order of the Hon'ble Governor-cum-Chancellor,  
Chaitanya Prasad,  
Principal Secretary to Governor-cum-Chancellor.**

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